

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 33161/2022

VIRENDRA SINGH @ VIJENDRA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

( IA No.106147/2023-CONDONATION OF DELAY IN FILING and IA No.106146/2023-EXEMPTION FROM FILING O.T. and IA No.106148/2023-EXEMPTION FROM SURRENDERING WITHIN TIME and IA No.106149/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS )

Date : 28-08-2023 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARAVIND KUMAR  
[IN CHAMBER]

For Petitioner(s) Dr. Ap Singh, Adv.  
Mr. Vp Singh, Adv.  
Mrs. Richa Singh, Adv.  
Mrs. Geeta Chauhan, Adv.  
Mrs. Pratima Rani, Adv.  
Mr. Rajan Misra, Adv.  
Mr. Dharmendra Singh Pal, Adv.  
Mr. Pranab Kumar Srivastava, Adv.  
Mr. Sadashiv, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from surrendering is  
rejected.

Two weeks' time is granted to the petitioner  
to surrender.

Registry to take steps to list this matter  
before the jurisdictional Bench.

(SONIA BHASIN)  
COURT MASTER (SH)

(RAVINDER KUMAR)  
COURT MASTER (NSH)

